

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5489 OF 2003

State of Uttar Pradesh & Anr.
Appellant (s)

VERSUS

Shiv Narain Upadhyaya
Respondent (s)

(HEARD BY HON'BLE ARIJIT PASAYAT AND H.K. SEMA,JJ.)

Date : 28/07/2005 This Petition was called on for judgment today.

For Appellant (s)

Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s)

Mr. Varinder Kumar Sharma,Adv.

ing in Court No.8 Hon'ble Mr. Justice Arijit Pasayat sitt

pronounced Judgment of the Bench comprising His Lordship and H
on'ble

Mr. Justice H.K. Sema.

indicated in the signed The appeal is allowed to the extent

judgment with no order as to costs.

Court Master

Court Master

Signed Reportable judgment is placed on the file.